

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF COMMITMENT CAPITAL SERVICES LIMITED

Registered Office: 14/2369, Gurudwara Road, Karol Bagh, New Delhi-110005.

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of M/s Srecko Indhan Ltd, M/s Nandanvan Commercial (P) Ltd and Mr PVV Satyanarayana (hereinafter collectively referred to as the "Acquirers") in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on September 13, 2007 and the Corrigendum to the Public Announcement published on February 08, 2008 and Letter of Offer dated February 08, 2008.

1. Name of the Target Company : **COMMITMENT CAPITAL SERVICES LIMITED**
2. Name of Acquirers : **M/S SRECKO INDHAN LIMITED, M/S NANDANVAN COMMERCIAL (P) LTD AND MR PVV SATYANARAYANA**
3. Name of Manager to the Offer : **CHARTERED CAPITAL AND INVESTMENT LIMITED**
4. Name of Registrar to the offer : **BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED**
5. Offer Details:
 - a) Date of Opening of the Offer : **FRIDAY, FEBRUARY 15, 2008**
 - b) Date of Closure of the Offer : **WEDNESDAY, MARCH 05, 2008**
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 18.53*		Rs. 18.53*	
2.	Shareholding of Acquirer and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares acquired by Acquirers through Open Market Purchases	No. of Shares	%	No. of Shares	%
		1281872	40.04	1281872	40.04
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		640260	20.00	450212	14.06
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 1,18,64,017.80		Rs 83,42,428.36	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		1922132	60.04	1732084	54.11
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1856791 (58.00%)	1216531 (38.00)	1856791 (58.00%)	1469216 (45.89%)

* Including interest amount of Rs 0.53 per share.

7. Status of the Escrow Account, whether released or not : Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of Acquirer M/s Srecko Indhan Limited having its Registered Office at 809, Shailis Estate, Royal Pavilian, Ameerpet, Hyderabad-500016, M/s Nandanvan Commercial Private Limited having its Registered Office at 9/12, Lal Bazar Street, Kolkata-700001 and Mr. PVV Satyanarayana R/o Ist Ram's VSR Aptt, Moghalrajapuram, Vijaywada-520010 accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.
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Contact Person: **Mr. Priyaranjan**

Date : 08.04..2008

Place : New Delhi

Financial Express + Jansatta, All editions 24cms.12cms.@160/- = Rs. 46,080/-

Navshakti, Mumbai 24cms.12cms.@50/- = Rs. 14,400/-

+ Service Tax @ 1.86% = Rs. 1,125/-

Total Rs. 61,605/-